

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4788  
ANSWERED ON:04.05.2012  
UPDATION OF MEDICAL KNOWLEDGE  
Choudhry Smt. Shruti;Tomar Shri Narendra Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken/proposed any measures of periodical updation of knowledge of doctors and other medical professionals by educating them about new drugs and medical innovations;
- (b) if so, the details thereof; and
- (c) the manner in which the above exercise is being carried out in the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c) Medical Council of India's (MCI) Indian Medical Council (Professional conduct, Etiquette and Ethics) Regulations, 2002, notified with the approval of the Central Government, prescribes that a Physician should participate in professional meetings as part of Continuing Medical Education programmes, for at least 30 hours every five years, organized by reputed professional academic bodies or any other authorized organizations. The compliance of this requirement shall be informed regularly to Medical Council of India or the State Medical Councils.